

**Defective Case Register from 2025-02-13 to 2025-02-13**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-WP(C)/5422/2025	DURGA PRASAD PATTNAIK	2025-02-13	Petition not correctly addressed to Honorable Court
2	D-CMP/5992/2025	ANKITA MUKHERJI	2025-02-13	D. A.Fee of Rs.3.30 not Paid on the C.Copy of Order dated 02.01.2025
3	D-WP(C)/6111/2025	NETRANANDA BISWAL	2025-02-13	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1.Name of the petitioner wrongly furnished in List of Dates.2.Date of execution of vakalatanama not mentioned.
4	D-WP(C)/6199/2025	BISWAJIT PRADHAN	2025-02-13	.Receipt Showing Serv.copy To cg not Filed.
5	D-WP(C)/6120/2025	PRASANNA KUMAR ROUTRAY	2025-02-13	Date of order mentioned under annex.6 at page 6 not tally to annex.6 as annexed.
6	D-WP(C)/6114/2025	SANGRAM JENA	2025-02-13	Page no 26 and 27 not neat and legible.
7	D-CONTC/5868/2025	ADV.	2025-02-13	PAGING OF PAGE NO.2 REPEATED 2.REFERENCE CERTIFICATE MADE WRONGLY
8	D-BLAPL/4660/2025	JITENDRA KUMAR MISHRA (2)	2025-02-13	8-CAUSE TITLE NOT IN ORDER. Name o f victim should not be mentioned as per standing order.Put up for further SR
9	D-RPFAM/5398/2025	AMULYA RATNA PANDA	2025-02-13	1.Period of Delay 405 days 2. Authentication fee due on the (a) Copy of Trial Court Judgement Rs 1.10p not paid 3.date of judgment not correctly furnished in the petition
10	D-LAA/5898/2025	SUKANTA KUMAR NAYAK	2025-02-13	1.Valuation of this Appeal is not furnished.S.R.will be made after removal of above defects.
11	D-CRLA/4438/2025	RAKESH BEHERA	2025-02-13	Appeal memo not in appeal format Place it after it compliance
12	D-WP(C)/6410/2025	AMIYA KUMAR CHHATOI	2025-02-13	Petition not correctly addressed to Honorable Court
13	D-WP(C)/6117/2025	AMIT PRASAD BOSE	2025-02-13	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 81 and 87 not legible.
14	D-WP(C)/6136/2025	SOUMYA RANJAN PATI	2025-02-13	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED page no 11 not neat and legible
15	D-BLAPL/2827/2025	JYOTIRMAYA SAHOO	2025-02-13	4-AFFIDAVIT/VERIFICATION NOT PROPER. As per standing order no. 3 of 2024 dtd. 9.7.2024 affidavit not proper.

16	D- CONTC/5746/2025	ADV.	2025-02-13	1.Copy Of Order Dt 3.7.2024 Passed In W.P. (C).No.12564 Of 2024 Not Filed. Put Up For S.R. After Filing Of Impugned Order.
17	D-WP(C)/6189/2025	SUKANTA KUMAR DALAI	2025-02-13	3-AUTHENTICATION FEE IS DEFICIENT. 23-NOMENCLATURE NOT CORRECTLY FURNISHED .  Correct nomenclature may be C.M.P .
18	D- CRLMC/4293/2025	PRASANTA KUMAR PRADHAN	2025-02-13	4-AFFIDAVIT/VERIFICATION NOT PROPER.  1. Date not furnished in assessment slip.2. paragraphs not correct in declaration of affidavit in petn. and I.A. 3.page nos. 12 and 18 partially neat.4. sl.no4 of affidavit in I.A. not proper.5. D.C.fee Rs. 5.50/- to be paid on c.copy of annex.5.6. C.copies of annex.4 not filed.
19	D- ABLAPL/4724/2025	SURYAKANTA DWIBEDI	2025-02-13	20-VERNACULAR CERTIFICATE NOT FURNISHED.
20	D- CRLMC/4302/2025	ASUTOSH TRIPATHY	2025-02-13	3-AUTHENTICATION FEE IS DEFICIENT. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.  1. Page no.16 not neat and legible.2.Annexure-3 not marked on the file.3. Authentication fee of Rs.1.10 not paid on C.Copy of order dated 04.12.2024.
21	D- CONTC/5777/2025	ADV	2025-02-13	1.Address To Honorable Court Not Proper.
22	D- BLAPL/4701/2025	SURYAKANTA DWIBEDI	2025-02-13	4-AFFIDAVIT/VERIFICATION NOT PROPER.  paragraphs of petition not correct in declaration of affidavit .
23	D- BLAPL/4698/2025	SURYAKANTA DWIBEDI	2025-02-13	1. Annex.1 not correctly furnished in para.4 of petition.2.paragraphs not correct in declaration of affidavit.
24	D-WP(C)/6140/2025	DR. BINODA KUMAR MISHRA	2025-02-13	.Petition not correctly addressed to Honorable Court
25	D- CRLMC/4596/2025	TRILOCHAN PANIGRAHI	2025-02-13	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.  1. Date not furnished in date chart. 2.page nos. 14 and 20 are not neatly legible. 3. Certified copy of FIR , NOT FILED 4.As per index and averments under ANNEX.4 , copy of permission not filed.
26	D- CONTC/5877/2025	ADV.	2025-02-13	PAGING OF INDEX NOT COMPLETED
27	D- CRLMC/4609/2025	AKSHAYA KUMAR SAHOO	2025-02-13	As per FIR. details,date of disp.of not tally with ref. certificate. 2. Page nos. 16 and 42 are partially neat.
28	D- ABLAPL/4785/2025	AJAYA KUMAR MOHARANA	2025-02-13	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED

				20-VERNACULAR CERTIFICATE NOT FURNISHED.  1. Paragraph no. not correctly furnished in the petition.
29	D-CMP/5995/2025	NIRANJAN LENKA	2025-02-13	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
30	D-ABLAPL/4697/2025	BHABANI SHANKAR RAYAGURU	2025-02-13	14-NOT PROPERLY INDEXED.  Synopsis and date chart not mentioned in index.
31	D-RVWPET/4660/2025	BIJAYA KUMAR BEHERA 1	2025-02-13	1.Status of the parties not furnished
32	D-ABLAPL/4769/2025	SATYABRATA DASH	2025-02-13	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.  Page 7 not legible.
33	D-CRLREV/4807/2025	ADHIRAJ MOHANTY	2025-02-13	Place it after filing of c.copy of impugned order
34	D-CRLMC/4480/2025	SUDHANSU SEKHAR JENA	2025-02-13	14-NOT PROPERLY INDEXED.  1. Put up for S.R. after proper page marked. 2..Petition not correctly addressed to Honorable Court
35	D-WP(C)/6220/2025	MANOJA KUMAR KHUNTIA	2025-02-13	1. Order dated 20.01.2025 under Annexure-4 does not tally with Index.
36	D-WP(C)/6216/2025	DR. BINODA KUMAR MISHRA	2025-02-13	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 14-NOT PROPERLY INDEXED.  Page 24 not neat.
37	D-ABLAPL/4772/2025	BHARAT JALLI	2025-02-13	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.  Page no. 14 not neat.
38	D-WP(C)/5633/2025	MANOJA KUMAR KHUNTIA	2025-02-13	1. District name not correctly furnished in V.nama.
39	D-ABLAPL/4773/2025	RAMAKANTA MISHRA	2025-02-13	30-OTHER DEFECT (IF ANY)  Page nos. 15 to 17 not completely scanned.
40	D-WP(C)/6112/2025	SANGRAM JENA	2025-02-13	1. Index not correctly page marked. 2. Page no 26 27 42 and 43 not neat and legible.
41	D-WP(C)/6196/2025	SAMEER KUMAR DAS	2025-02-13	Page nos 30 32 41 46 51 55 55 56 57 and 72 are not legible .
42	D-WP(C)/6188/2025	SANJIB MOHANTY	2025-02-13	In cause Title the counsel not mentioned the Annexure Number - Dated 20.12.2024
43	D-WP(C)/6202/2025	PATANJALI TRIPATHY	2025-02-13	Prayer is not proper .(Impugned order of termination as per paragraph 11 not filed )Page nos 19 to 35 not legible .
44	D-WP(C)/6048/2025	SANGRAM MISHRA	2025-02-13	The name of the counsel in capital letters and enrollment number in last page of writ petition not furnished.
45	D-ABLAPL/4728/2025	AJIT KUMAR PANIGRAHI	2025-02-13	4-AFFIDAVIT/VERIFICATION NOT PROPER.

				<p>10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED</p> <p>11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.</p> <p>19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED</p> <p>1.Subject code incorrectly furnished in Index and Synopsis.2.Relationship of deponent on affidavit not furnished.3.Nomenclature of the case on affidavit not correctly furnished in item No.4.4. Page nos.13 and 14 not legible.5 Authorization to swear affidavit 6..Petition not correctly addressed to Honorable Court on behalf of petitioner not furnished.</p>
46	D-WP(C)/6193/2025	PRAVAT KUMAR NAYAK	2025-02-13	.Petition not correctly addressed to Honorable Court
47	D-BLAPL/4675/2025	CHIRANJIB ROUT	2025-02-13	1. As per rejection order under Annexure-3,in G.R.Case No.289/2023 not mentioned in the cause title.
48	D-BLAPL/4680/2025	NITYANANDA MOHAPATRA	2025-02-13	1. As per Standing order No.03 dated 09.07.2024,the name of the informant and victim shall not be reflected in the petition.
49	D-WP(C)/6273/2025	SATYA RANJAN PATI	2025-02-13	<p>20-VERNACULAR CERTIFICATE NOT FURNISHED.</p> <p>Mobile number of all the counsel in vakaltnama not furnished.</p>
50	D-WP(C)/6152/2025	NIRMAL RANJAN ROUSTRAY	2025-02-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
51	D-WP(C)/6299/2025	KURESH PRASAD DASH	2025-02-13	.Subject Code incorrectly Mentioned
52	D-WP(C)/6153/2025	MADHAB LAL AGARWAL	2025-02-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
53	D-BLAPL/4764/2025	S.S.RAY (2)	2025-02-13	<p>7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.</p> <p>11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.</p> <p>page nos . 9 10 and 12 are partially neat and age not reflected in V.nama.</p>
54	D-CRLMC/4413/2025	MANOJ KUMAR MOHANTY	2025-02-13	<p>10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED</p> <p>30-OTHER DEFECT (IF ANY)</p> <p>1. Age of the petitioner in cause title not tally with affidavit.</p>
55	D-CRLMC/4331/2025	ASIT KUMAR JENA	2025-02-13	Petition not correctly addressed to Honorable Court
56	D-CRLMC/4298/2025	PRIYA RANJAN SINGH	2025-02-13	<p>1. Order dated 06.02.2025 in Criminal Appeal No.19/2019 under Annexure-3 not correctly furnished in the petition.2. Paragraph no. not correctly furnished on declaration in the I.A.3.Name of the court under Annexure-3 not</p>

				correctly furnished in the order dated 06 .02. 2025 passed in Criminal Appeal No.19/2019.
57	D-CRLA/4524/2025	ARIJEET MISHRA	2025-02-13	Page nos.38 and 39 not properly arrange
58	D-WP(C)/6228/2025	PRANAYA KISHORE HARICHANDAN	2025-02-13	1.synopsis and date charts are not properly described in index.2.Annexures-1 and 4 not correctly page marked.3.Legible copy of page-276 and 277 to be filed.
59	D-WP(C)/6252/2025	ANAM CHARAN PANDA	2025-02-13	3-AUTHENTICATION FEE IS DEFICIENT. A.fee of Rs 1.10paise to be paid on Ann- 3 .
60	D-WP(C)/6076/2025	PRASANNA KUMAR MISHRA	2025-02-13	1.Annexure-3 is not attested as true copy.2.I.A. is not correctly addressed to Honorable court
61	D-WP(C)/6083/2025	BIBHUTI BHUSAN MISHRA	2025-02-13	1.Opp.Party Nos.2 and 3 not represented through.2.Mobile numbers of all the counsel in vakalatnama not furnished
62	D-WP(C)/6087/2025	DHARMENDRA SETHY	2025-02-13	30-OTHER DEFECT (IF ANY) Rule-8 of Orissa High Court P.I.L. Rules not complied with.
63	D-WP(C)/6138/2025	DR. BINODA KUMAR MISHRA	2025-02-13	Petition not correctly addressed to Honorable Court
64	D-WP(C)/6297/2025	HEMANTA KUMAR MOHANTA	2025-02-13	8-CAUSE TITLE NOT IN ORDER. 1.AGE OF THE PETITIONER IN CAUSE TITLE NOT STATED 2. PETITIONER NAME NOT TALLY IN AFFIDAVIT AND V. NAMA WITH CAUSE TITLE
65	D-CONTC/6038/2025	ADV.	2025-02-13	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED NOT PROPERLY ADDRESS TO THE HONBLE COURT
66	D-TRP(C)/5288/2025	PRAVASH CHANDRA JENA	2025-02-13	AGE OF THE OP NOT FURNISHED
67	D-ABLAPL/4721/2025	BHABANI SHANKAR DASPARIDA	2025-02-13	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 20 and 21 not legible.
68	D-BLAPL/4767/2025	JUGALA KISHORE PANDA	2025-02-13	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. . Date of rej. order not correct in para 7 of petition.2. page nos. 8 10 and 11 are partially legible.
69	D-RVWPET/5738/2025	ADV.	2025-02-13	not properly addressed
70	D-ABLAPL/4731/2025	BUDHIRAM DAS	2025-02-13	P.S. and C.T.No not mentioned in Cause Title.
71	D-CONTC/6030/2025	ADV.	2025-02-13	Code NOT INDICATED 2. NOT PROPERLY ADDRESS TO THE HONBLE COURT
72	D-CRLREV/4802/2025	ADHIRAJ MOHANTY	2025-02-13	Place after filing of c.copy of impugned order
73	D-CMP/5872/2025	BYOMOKESH SAHOO	2025-02-13	In synopsis year of suit no . 60 appears not correct .

74	D-BLAPL/4763/2025	BASANTA KUMAR DAS	2025-02-13	1. As per index page mark not tally with rejection order vide annex.2 and as per rej.order, name of the trial court to be corrected in the cause title
75	D-ABLAPL/4708/2025	NIKUNJA KUMAR ROUT	2025-02-13	4-AFFIDAVIT/VERIFICATION NOT PROPER. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.  paragraphs not correct in declaration of affidavit and age of the petitioner not furnished in V.nama.
76	D-WP(C)/6272/2025	KSHIROD KUMAR ROUT	2025-02-13	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED  page no 12 not neat and legible.
77	D-BLAPL/4691/2025	SAILABALA JENA	2025-02-13	4-AFFIDAVIT/VERIFICATION NOT PROPER. 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED  Name of petitioner not correct in affidavit.Date of rejection order wrong in index and Book mark.Name of Lower pending court not correct in cause title.
78	D-WP(C)/5456/2025	SOUMYA MISHRA	2025-02-13	1.Petition not correctly addressed to Honorable Court 2.Age Of The Petitioner Nos i.e Serial Nos.69 72 and 73 Not Furnished.
79	D-CMP/6066/2025	SANTOSH KUMAR SAMANTARAY	2025-02-13	Annexure-7 be correctly marked after duly Page Marking which has been interchanged.
80	D-WP(C)/6269/2025	ABHILASH MISHRA	2025-02-13	1.Subject Code incorrectly Mentioned 2.Receipt Showing Serv.copy To cg not Filed.
81	D-CONTC/6266/2025	HEMANTA KUMAR MOHANTA	2025-02-13	Period of Delay 2 YEAR
82	D-ABLAPL/4741/2025	AMIT KUMAR NATH	2025-02-13	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.  D.C.fee Rs. 50/- to be paid on V.NAMA for HCBM.welfare fund.
83	D-WP(C)/5834/2025	TRILOCHAN PANIGRAHI	2025-02-13	Paragraphs mentioned in Declaration are incorrect.
84	D-CONTC/6260/2025	HEMANTA KUMAR MOHANTA	2025-02-13	Period of Delay 2 YEAR
85	D-CRLMC/4592/2025	TRILOCHAN PANIGRAHI	2025-02-13	4-AFFIDAVIT/VERIFICATION NOT PROPER. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.  Averment not correctly mentioned in affidavit.Page nos . 14 to 16 and 18 not neat. GR case no. not mentioned in cause title and prayer.

86	D-ABLAPL/4707/2025	SUNKUR SUDHAKAR RAO	2025-02-13	. Dist. of op. party not furnished in the petition.2. paragraphs not correct in declaration of affidavit. 3.page no. 13 and 14 are not neat.
87	D-BLAPL/4136/2025	AMIT KUMAR SAA	2025-02-13	As per standing order the name of victim / guardian shall not be mentioned in Petition
88	D-CRLMC/4346/2025	PRADIP KUMAR DHAL	2025-02-13	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
89	D-WP(C)/6141/2025	DR. BINODA KUMAR MISHRA	2025-02-13	.Petition not correctly addressed to Honorable Court
90	D-WP(C)/6219/2025	SANGRAM JENA	2025-02-13	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.  1. Page nos. 20 to 22 partially legible. 2.D.C.fee RS. 50/- to be paid on V>Nama for HCBM. fund.
91	D-WP(C)/5881/2025	BIRAJA SANKAR MISHRA	2025-02-13	1. Paragraphs mentioned in Declaration is incorrect. 2.IA not correctly addressed to Honorable Court.
92	D-WP(C)/6134/2025	SHASHI BHUSAN JENA	2025-02-13	n I.A. petition paragraphs not correctly mentioned in the declaration part of the affidavit.
93	D-WP(C)/6243/2025	SAROJA KANTA SAMAL	2025-02-13	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
94	D-RSA/6179/2025	ASHOK KUMAR SAHOO	2025-02-13	1.D.A.Fee of Rs.2.50 not Paid.
95	D-BLAPL/4670/2025	JUGALA KISHORE PANDA	2025-02-13	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.  1. Age of the petitioner in cause title not tally with rej. order. 2.page no.14 not neat. 3.Annex.1 not attested.
96	D-WP(C)/6223/2025	NIHAL RATH	2025-02-13	1. Paragraph(1 to -)not mentioned in the declaration. 2. Page No 27 not neat.
97	D-WP(C)/6194/2025	PRAVAT KUMAR NAYAK	2025-02-13	.Petition not correctly addressed to Honorable Court
98	D-WP(C)/6139/2025	DR. BINODA KUMAR MISHRA	2025-02-13	.Petition not correctly addressed to Honorable Court
99	D-BLAPL/4674/2025	SUSANTA KUMAR TRIPATHY	2025-02-13	1. Date of judgement not correct in para.4 of annex.2. 2.page no.10 not neat. 3.Age of the petitioner not furnished in V.nama.
100	D-ABLAPL/4735/2025	BUDHIRAM DAS	2025-02-13	8-CAUSE TITLE NOT IN ORDER. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.  Page nos. 12 and 13 partly neat.
101	D-WP(C)/5942/2025	GOURI KUMAR RATH	2025-02-13	1.Court fee of Rs.12/- not affixed on V.nama.
102	D-WA/6125/2025	SURYAKANTA DASH	2025-02-13	1.Authentication fee due on the Appellate Court Judgement Rs 3/-not paid.
103	D-ABLAPL/4751/2025	BIBHUTI BHUSHAN PATTNAYAK	2025-02-13	4-AFFIDAVIT/VERIFICATION NOT PROPER. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.

				19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED  1. Name of the deponent on affidavit does not tally with cause title.2.Signature of the petitioner on V.nama does not tally with cause title.3. page no.10 not neat and legible. 4..Petition not correctly addressed to Honorable Court
104	D-ABLAPL/4360/2025	BIKRAM KISHORE NAYAK	2025-02-13	14-NOT PROPERLY INDEXED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED  A B not mentioned.As per FIR Pattamundai model police station not correctly mentioned in file.
105	D-BLAPL/4753/2025	BISWAJIT RANJAN TRIPATHY	2025-02-13	Date of FIR not correctly mentioned in index and Book mark.
106	D-WP(C)/5433/2025	KABIRAJ PRADHAN	2025-02-13	Rule-8 of orissa High Court P.I.L.Rules not complied with
107	D-CRLMC/4595/2025	SOUMYA RANJAN DAS	2025-02-13	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.  Page nos. 10 to12 not neat.
108	D-BLAPL/4725/2025	SUBODH KUMAR MOHANTY	2025-02-13	P.S number not mentioned in the rejection order.
109	D-CONTC/5863/2025	ADV.	2025-02-13	1.Address To Honorable Court Not Correct.
110	D-BLAPL/4781/2025	ANANGA KUMAR OTTA	2025-02-13	1.Cause title not in proper placed on record.2.As per rejection order under Annexure-1,Nomenclature of the case does not tally with petition.
111	D-CRLMC/4462/2025	PRADEEP KUMAR KUNDU	2025-02-13	14-NOT PROPERLY INDEXED.  1.All the annexures are not properly page marked put up S.R.thereafter.
112	D-CRLMC/4310/2025	MANORANJAN ACHARYA	2025-02-13	1. ICC case number not correctly furnished in para no.1. 2. Date of order not correctly furnished in prayer of the petition. 3. Name of the Opp. party not mentioned in V.nama. 4.Date of order not correctly furnished in line no.9 of para no.2.
113	D-CRLMC/4476/2025	SUDHANSU SEKHAR JENA	2025-02-13	14-NOT PROPERLY INDEXED.  Put up for S.R.after proper page marked.
114	D-BLAPL/4621/2025	JNYANANANDA PANDA	2025-02-13	12-ASSESSMENT SLIP NOT FILLED-IN PROPERLY.  copy of F.I.R TO BE FILED
115	D-ABLAPL/4684/2025	NISHIKANTA MISHRA	2025-02-13	1. Opposite party state (vig.) not mentioned in file. 2..Receipt Showing Serv.copy To Vigilance not Filed.
116	D-WP(C)/6198/2025	SOUBHAGYA KUMAR DASH	2025-02-13	4-AFFIDAVIT/VERIFICATION NOT PROPER.

117	D-WP(C)/5587/2025	GOKULANANDA PADHI	2025-02-13	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED The age of petitioner No.2 not furnished.
118	D-BLAPL/4759/2025	SONALI ROUT	2025-02-13	14-NOT PROPERLY INDEXED. 20-VERNACULAR CERTIFICATE NOT FURNISHED. Page marking not made for petition in index.
119	D-CRLMC/4482/2025	NIRANJAN LENKA	2025-02-13	DATE OF ORDER IN ANNEXTURE-4 NOT TALLY WITH THE DATE STATED IN PRAYER
120	D-CRLMC/4466/2025	SUVASHISH PATTANAIK	2025-02-13	1.Occupation of the Petitioner not furnished in the affidavit.
121	D-WP(C)/6230/2025	ADISHA MOHANTY	2025-02-13	1.The name of father of petitioner No.1 is not furnished.2.Date charts in index is not alphabetically paginated.
122	D-WP(C)/6379/2025	BRAJA MOHAN SARANGI	2025-02-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
123	D-BLAPL/4712/2025	NIROD KUMAR SAHU	2025-02-13	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. P.S.Case No. not mentioned in the cause title.
124	D-WP(C)/5599/2025	KARTIK KURMY	2025-02-13	Copy not served on S.C. (C.T. and G.S.T.)
125	D-WP(C)/6227/2025	JAGAMOHAN PATTANAIK	2025-02-13	1.Receipt Showing Serv.copy To it not Filed. 2.Receipt Showing Serv.copy To cg not Filed.
126	D-BLAPL/4760/2025	SONALI ROUT	2025-02-13	14-NOT PROPERLY INDEXED. 20-VERNACULAR CERTIFICATE NOT FURNISHED. Page marking not made for petition in index.
127	D-BLAPL/4771/2025	PRASANTA KUMAR ROURAY	2025-02-13	Put up for further S.R.after deletion of name of the Victim from the petition in view of Stg.order no.03 dated 09.07.2024
128	D-CRLMC/4473/2025	SUVASHISH PATTANAIK	2025-02-13	1.Occupation of the Petitioner not furnished in the affidavit.
129	D-CMP/5264/2025	AMIT PRASAD BOSE	2025-02-13	1 .In prayer year of the suit furnished appears not correct . 2 In cause title 1to 5 mentioned against serial no 5 appears not correct .
130	D-WP(C)/6218/2025	JAGAMOHAN PATTANAIK	2025-02-13	Page no. 25 not neat.
131	D-CRLMC/4545/2025	PRATYUSHA NAIDU	2025-02-13	Fathers name not correctly mentioned in the C.copy of order and cause title.
132	D-BLAPL/4780/2025	ANANGA KUMAR OTTA	2025-02-13	1. As per rejection order under Annexure-1,Nomenclature of the case does not tally with petition.2. Cause title not in proper placed on record.
133	D-CRLMC/4463/2025	SUVASHISH PATTANAIK	2025-02-13	1.Occupation of the petitioner not furnished in the affidavit.
134	D-LAA/5909/2025	SUKANTA KUMAR NAYAK	2025-02-13	1. Valuation of this Appeal is not furnished. S.R. will be made after removal of above defect
135	D-CRLMC/4470/2025	TUKUNA KUMAR MISHRA	2025-02-13	1.Synopsis and date chart not furnished in the Index.

136	D-WP(C)/6094/2025	BAIDHAR SAHOO	2025-02-13	1.Petition not correctly addressed to Honorable Court 2.Defendant No.1 in court below has not been made party in this writ petition.
137	D-BLAPL/4768/2025	BIBHU PRASAD CHHUALSINGH	2025-02-13	1. As per index,Annexure-2 not described in the petition.2.Annexure-3 described in Para-3 of the petition but not page marked in Index.
138	D-CRLMC/4575/2025	SUBRAT KUMAR DAS	2025-02-13	Page marking not tally with Index and book mark.
139	D-WP(C)/6314/2025	HEMANTA KUMAR MOHANTA	2025-02-13	AGE OF THE PETITIONER IN CAUSE TITLE APPEARS NOT PROPER AGE
140	D-LAA/5918/2025	SUKANTA KUMAR NAYAK	2025-02-13	1. Valuation of this Appeal is not furnished. S.R. will be made after removal of above defect.
141	D-BLAPL/4716/2025	SURYAKANTA DWIBEDI	2025-02-13	4-AFFIDAVIT/VERIFICATION NOT PROPER. Paragraph not correctly mentioned in the affidavit.
142	D-CRLMC/4362/2025	SANGRAM KESHARI ROUT	2025-02-13	30-OTHER DEFECT (IF ANY) 1. Subject code not correctly furnished in Index. 2. Date of NBW order not correctly furnished in line no.4 para no.4 and Grounds (c) of the petition.
143	D-WA/6029/2025	PRAFULLA CHANDRA DAS	2025-02-13	Put up for SR after filing of C copy of impugned order
144	D-BLAPL/4643/2025	PRATYUSHA NAIDU	2025-02-13	Year of the G.R case number not tally with Cause title synopsis,date chart,Petition copy and Rejection order.
145	D-CONTC/5788/2025	ADV.	2025-02-13	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.Address To Honorable Court Not Correct.
146	D-WP(C)/6195/2025	GANESH PRASAD SAMAL	2025-02-13	.Subject Code incorrectly Mentioned
147	D-BLAPL/4678/2025	DEBASISH PATNAIK	2025-02-13	.Petition not correctly addressed to Honorable Court
148	D-BLAPL/4717/2025	BISWA CHANADAN MOHANTY	2025-02-13	Honble Court not tally with Rejection order and cause title.
149	D-WA/6192/2025	DEEPALI MAHAPATRA	2025-02-13	Put up for SR after filing of C copy of impugned order.
150	D-WP(C)/6232/2025	SOMANATH MISHRA	2025-02-13	date of order not correctly mentioned in index under annexure-3
151	D-CRLA/4131/2025	SAMARENDRA MOHANTY	2025-02-13	1-COURT FEE IS DEFICIENT. Court Fee Rs 6/-not paid
152	D-CRLMC/4747/2025	SUSAMA RANI SAHOO	2025-02-13	14-NOT PROPERLY INDEXED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Name of the PS in cause title not tally with affidavit. 2. Annex-3 not properly page marked.

153	D-CRP/6015/2025	JAJATI KESHARI KHUNTIA	2025-02-13	1.D.C.F.of Rs 39/ to be paid
154	D-CRLMC/4745/2025	SUKANTA KUMAR NAYAK (2)	2025-02-13	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1. Age of the petitioner not mentioned in affidavit. 2. Court fee Rs.12/-,AWF RS.15/-,LAA RS.10/- adv.clerk fee Rs.2/- to be paid for V.nama
155	D-CRLMC/4626/2025	ASISH KUMAR RAY	2025-02-13	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1.As per order dated 09.09.2024 under Annexure-4,the name of accused Biswaranjan Mohanty does not tally with cause title.2.Date of Charge sheet under Annexure-2 does not tally with para-4 of the petition.
156	D-WP(C)/6311/2025	HEMANTA KUMAR MOHANTA	2025-02-13	AGE OF THE PETITIONER IN CAUSE TITLE NOT STATED
157	D-WP(C)/6284/2025	PRAKASH RANJAN BARIK	2025-02-13	1.Opposite party no. 4 and 5 shown as party in the writ petition were not party before the court of A.D.M.-cum-District Registrar Balasore.2.If the O.P. no.4 and 5 are parties in the Registration Appeal no. 4/23 the certified copy of such order be filed.
158	D-CRLMC/4624/2025	MANAS KUMAR CHAND	2025-02-13	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Page nos.9 to 22 not neat and legible.2.C.Copy of Cognizance order dated27.09.2024 not filed.3.Date of Cognizance order under Annexure-3 does not tally with Synopsis,Date Chart and petition.4.The Honourable Court not correctly addressed in the I.A.
159	D-WP(C)/6279/2025	DEBIPRASAD MOHANTY	2025-02-13	1.Subject Code incorrectly Mentioned 2.Synopsis and date charts not filed and also not mentioned in index.3.Annexure-1 is not correctly page marked.
160	D-FAO/5973/2025	SUVEN KUMAR PANI	2025-02-13	1. AGE OF APPELLANT NO.1 INCORRECT 2. YEAR INCORRECT in Provision of Law

**DEFECTIVE REPORT LIST****DEFECTIVE REPORT OF 13-02-2025 (CASES FILED BEFORE 2024)**

<b>Sl no.</b>	<b>Filing Number</b>	<b>Case Number</b>	<b>Advocate for Petitioner/Caveator</b>	<b>Defects as per S.R.</b>
1	RSA/130/2013	RSA/130/2013	M/S.BHASKAR CH.PANDA	OTHERS. DELAY OF 1576 DAYS OTHERS. COURT FEE PAYABLE OF RS 4185 /- NOT PAID OTHERS. DECREE ON TRIAL COURT JUDGEMENT DTD 9.5.2005 PASSED IN T.S 108/1996 NOT FILED